

**SUPREME COURT JUDGMENTS/ORDERS ON**  
**"OLDER PERSONS/AGEING/ ELDERLY PEOPLE"**  
**Note: Supreme Court Judgments are Available at**  
<http://www.judis.nic.in>

<p><b>Jagdish Jugtawat Vs. Manju Lata</b> SLP (Crl) No. 905 of 2001, Decided on April 23, 2002 2002 (5) SCC 422</p>
<p><b>Kirtikant D Vadodaria Vs. State of Gujarat</b> Crim Appeal No. 537 of 1993, Decided on April 26, 1996 1996 (4) SCC 479</p>
<p><b>People's Union for Civil Liberties Vs. Union of India &amp; Ors.</b> Writ Petition (C) No. 196 of 2001, Decided on 28.11.2001 2007 (1) SCC 728</p>
<p><b>Raja Shri Shivrai Pratishthan Vs. State of Maharashtra</b> Civil Appeal No. 4678 of 2008, Decided on July 28, 2008 2008 (10) SCC 799</p>
<p><b>Vijay Kumar Prasad Vs. State of Bihar</b> Crim Appeal No. 431 of 2004, Decided on April 7, 2004 2004 (5) SCC 196 ; AIR 2004 SC 2123</p>

